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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

M.A.No.514/93

M.A.No.778/93

in

O.A.No.262/91

Date of Order: 29.7.1993

BETWEEN:

1. M.Ramaiah^{na}
2. P.Rama Murthy
3. K.Desaiiah
4. B.Audiseshaiah
5. M.Ch.Venkaiah
6. S.Chinnaiah
7. E.Venkaiah
8. A.Venkateswarlu
9. P.Ramaiah
10. G.Ramgaiah
11. M.Subbarayudu
12. P.R.Ramalingaiah
13. K.Nageswara Rao
14. A.Audiseshaiah
15. R.Srinivasulu
16. K.Devadanam
17. K.Ramaiah
18. U.Kondaiah
19. G.Pothaiah
20. P.Venkata Rao
21. E.Venkaiah
22. B.Seshaiah
23. S.Maliyadri

.. Applicants.

A N D

1. The Divisional Railway Manager,
S.C.Railway, Vijayawada.
2. Senior Divisional Personnel Officer,
S.C.Railway, Vijayawada.
3. Senior Divisional Engineer,
S.C.Railway, Vijayawada.
4. Assistant Engineer,
Maintenance, SC.Rly., Guntur.
5. Permanent Way Inspector,
Sattenapalli.
6. Saginala Venkateswarlu
Casual Labour, Working
under PWI/ Sattenapalli.

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7. Yedidaram Devadasu,
S/o not known,
Casual Babour,
Working under PWI/Sattenapalli.

8. Naruru Kotaiah,
S/o. not known,
Casual Labour,
Working under PWI/Sattenapalli.

.. Respondents.

Counsel for the Applicants

.. Mr.P.Krishna Reddy

Counsel for the Respondents

.. Mr.N.V.Ramana


CORAM:

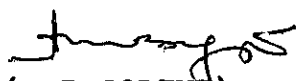
HON'BLE SHRI A.B.GORTHI : MEMBER(ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER(JUDL.)

Order of the Division Bench delivered by
Hon'ble Shri A.B.Gorthi, Member(Admn.).

Although this case was listed for dismissal today, there is none for the applicant, Accordingly this case is dismissed for default and the interim orders of stay shall stand vacated. M.A.514/93 and M.A.778/92 stand disposed of.


(T.CHANDRASEKHARA REDDY)
Member(Judl.)


(A.B.GORTHI)
Member (Admn.)

Dated: 29th July, 1993

(Dictated in Open Court)


Deputy Registrar

To

sd

1. The Divisional Railway Manager, S.C.Rly, Vijayawada.
2. The Senior Divisional Personnel Officer, S.C.Rly, vijayawada.
3. The Senior Divisional Engineer, S.C.Rly vijayawada.
4. The Assistant Engineer, Maintenance, S.C.Rly, Guntur.
5. The Permanent Way Inspector, Sattenapalli.
6. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
7. One copy to Mr. N.v.Ramana, SC for Rlys. CAT.Hyd.
8. One spare copy.

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TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHY : MEMBER (A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDGE)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M (A)

Dated: 29-7-1993

ORDER/JUDGMENT:

M.A./R.A./G.A. No.: 514/93 in
MA 778/93

O.A. No. 262/91
T.A. No. (W.P.)

Admitted and Interim directions
issued.

Allowed

MA Disposed of with directions

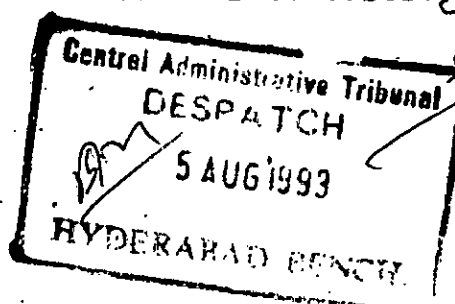
Dismissed

Dismissed as withdrawn

OA Dismissed for default.

Rejected/Ordered

No order as to costs.



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